

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. C.P.(IB)-934(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2023**

NAME OF THE PARTIES: - Bell Finvest(India) Limited.
V/s
Naveen Luthra

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Srushti Pathak i/b Adv. Vinit Mehta appeared for the
Petitioner. List this matter on **03.11.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)